

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 137 of 2014 in
DFR No. 506 of 2014

Dated : 24th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Ginni Global Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Counsel for the Respondent(s): Ms. Swapna Seshadri for R.2

ORDER

IA No. 137 of 2014
(Appl. for condonation of delay)

The learned counsel for the Applicant seeks some more time for getting further instructions in the matter.

Ms. Swapna Seshadri, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 within three days.

Post the matter on 02.05.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js